

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 134 OF 2016 & IA NO. 304 OF 2016
APPEAL NO. 138 OF 2016
APPEAL NO. 149 OF 2016 & IA NO. 318 OF 2016
APPEAL NO. 308 OF 2016 AND
APPEAL NO. 209 OF 2017**

Dated: 7th November, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

APPEAL NO. 134 OF 2016 & IA NO. 304 OF 2016

In the matter of:

Haryana Power Purchase Center

.... Appellant(s)

Vs.

Jhajjar Power Ltd. & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. Ramanuj Kumar
Mr. Manpreet Lamba for R-1

Mr. Aniket Prasoon
Mr. Abhishek Kumar
Mr. Anurag Bansal
Ms. Anukriti Jain for R-2

Mr. Vankatesh
Mr. Pratyush Singh or R-3

Mr. Divyanshu Rai for R-4

APPEAL NO. 138 OF 2016

In the matter of:

Jhajjar Power Ltd.

.... Appellant(s)

Vs.

Uttar Haryana Bijli Vitran Nigam Ltd. & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Ramanuj Kumar
Mr. Manpreet Lamba

Counsel for the Respondent(s) : Mr. Anushree Bardhan for R-1 & 2
 Mr. Aniket Prasoon
 Mr. Abhishek Kumar
 Ms. Anurag Bansal
 Ms. Anukriti Jain for R-3
 Mr. Venkatesh
 Mr. Pratyush Singh
 Mr. Divyanshu Rai for R-4

APPEAL NO. 149 OF 2016 & IA NO. 318 OF 2016

In the matter of:

Tata Power Delhi Distribution Ltd.

.... **Appellant(s)**

Vs.

Jhajjar Power Ltd. & Ors.

.... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Aniket Prasoon
 Mr. Abhishek Kumar
 Ms. Anurag Bansal
 Ms. Anukriti Jain

Counsel for the Respondent(s) : Mr. Ramanuj Kumar
 Mr. Manpreet Lamba for R-1

Ms. Anushree Bardhan for R-2 & 3

Mr. Venkatesh
 Mr. Pratyush Singh for R-3

Mr. Divyanshu Rai for R-4

APPEAL NO. 308 OF 2016

In the matter of:

Jhajjar Power Ltd.

.... **Appellant(s)**

Vs.

Tata Power Delhi Distribution Ltd. & Ors.

.... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Ramanuj Kumar
 Mr. Manpreet Lamba

Counsel for the Respondent(s) : Mr. Aniket Prasoon
 Mr. Abhishek Kumar
 Ms. Anurag Bansal

Ms. Anukriti Jain for R-1

Mr. S. Venkatesh
Mr. Pratyush Singh for R-2

APPEAL NO. 209 OF 2017

In the matter of:

Tata Power Delhi distribution Limited

.... **Appellant(s)**

Vs.

Jhajjar Power Limited & Ors.

.... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Aniket Prasoon
Mr. Abhishek Kumar
Ms. Anurag Bansal
Ms. Anukriti Jain

Counsel for the Respondent(s) : Mr. Ramanuj Kumar
Mr. Manpreet Lamba for R-1

Mr. Venkatesh
Mr. Pratyush Singh for R-2

ORDER

We are unable to take up the matter due to paucity of time. If any remedy is open to Respondent No. 1 in Appeal No. 134 of 2016, the said Respondent will be free to approach appropriate authority in that regard and the appropriate authority shall deal with the proceedings which may be initiated by the said Respondent, independently and in accordance with law. However, we make it clear that we have not expressed any opinion on the issues involved in the appeal.

List these matters for hearing on **19.12.2017.**

(I. J. Kapoor)
Technical Member

ts/tpd

(Justice Ranjana P. Desai)
Chairperson